

No.DJA.I/550/1993

**High Court of Karnataka,
Bengaluru,
Dated: 31.03.2023.**

NOTIFICATION

It is hereby notified that Monday, the **03rd April, 2023** is declared as Holiday to the District and Trial Courts in the State of Karnataka.

Further, Fourth Saturday the **24th June, 2023** is notified as Judicial working/full sitting day for the District and Trial Courts in the State of Karnataka.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


**(K.S.BHARATHKUMAR)
REGISTRAR GENERAL**

Copy for information and necessary action to:-

1. The Prl. City Civil & Sessions Judge, Bengaluru City, Bengaluru.
2. The Chief Judge, Court of Small Causes, Bengaluru.
3. All the Prl. District & Sessions Judges in the State.
4. The Prl. Judge, Family Court, Bengaluru and all the Judges of Family Courts in the State.
5. All the Presiding Officers of Industrial Tribunals and Labour Courts in the State.
6. The Central Project Co-ordinator, High Court of Karnataka, with a request to web host the above Notification under the High Court Website.
7. Notification file.
8. Office Copy.

With a request to circulate the same amongst all the Judicial Officers coming under their Unit.